

Administrations for various tourism infrastructure projects including for last mile road connectivity to the tourist sites, which are prioritized every year in consultation with them subject to availability of funds, *inter-se* priority and adherence to the scheme guidelines.

Various major tourist destinations in the country are connected either by the National Highways or State Highways or other roads. Neither the Ministry of Tourism nor the Ministry of Road Transport and Highways maintains data on accidents that happen due to the lack of small security walls. The parapet walls on National Highways are invariably provided on the cliff/valley side for defining the edge of road and for security of traffic. These are governed by the design standards of the Indian Roads Congress and are usually 0.45m thick in lengths of 2m to 6m with 0.6m to 1m gaps. Their height is usually 0.6m and follow the regular geometrical edge of the road.

#### **Affordable houses in the country**

\*437. SHRI BAISHNAB PARIDA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is proposed to establish a credit guarantee fund for urban poor housing in the country;
- (b) to what extent this project would help the poor in having affordable housing units in the country; and
- (c) the status of providing affordable dwelling units to the poor in the urban slum areas of Odisha and other States/UTs of the country?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) and (b) The Government has established a Credit Risk Guarantee Fund Trust (CRGFT) for guarantee without collateral loans taken for low income housing, with an initial corpus of Rs. 1000 Crore. The Credit Risk Guarantee Fund Trust has been registered on 1st May, 2012 and the Credit Risk Guarantee Fund (CRGF) Scheme has been launched on 31st October, 2012.

Under the Scheme, the Trust will provide guarantee to lending agencies for housing loans extended by them to persons belonging to the Economically Weaker Sections/

Low Income Groups upto Rs. 5 Lakh, without any third party guarantee or collateral security.

The lending institutions eligible to avail benefit of the Guarantee cover under the Scheme are Scheduled Commercial Banks, Regional Rural Banks, Urban Co-operative Banks, Non Banking Financial Companies-Micro Finance Institutions (NBFC-MFIs), Apex Co-operative Housing Finance Societies registered under the State Co-operative Societies Act and Housing Finance Institutions registered with National Housing Bank (NHB). National Housing Bank is the identified agency for operationalising CRGF.

The Credit Risk Guarantee Fund will facilitate the flow of credit to the low income housing sector and create the enabling environment for creation of affordable housing stock. The availability of bank credit without the constraint of collaterals/ third party guarantees would be a key enabler for the urban poor to realise their objective of upgrading/buying their own house.

(c) The Ministry of Housing and Urban Poverty Alleviation is implementing various schemes/programmes to provide affordable housing to the urban poor. The status of affordable dwelling units provided to the poor in the urban areas of Odisha and other States/UTs of the country is as under:-

- (i) The Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 to assist States/UTs in taking up housing and infrastructural facilities for the urban poor in 65 select cities in the country including the State of Odisha under Basic Services to the Urban Poor (BSUP) Programme. For other Cities/Towns, the Integrated Housing and Slum Development Programme (IHSDP) was launched. The duration of Mission was upto 31.3.2012 which has been extended by 2 years upto the end of financial year 2013-14 for completion of projects sanctioned upto March, 2012 and implementation of 3 pro-poor reforms under BSUP and IHSDP components of JNNURM.

As on 1.4.2013, 525 projects comprising total project cost of Rs.29770.38 crores under BSUP and 1083 projects comprising total project cost of Rs. 11936.14 crores under IHSDP have been approved for construction/up-gradation of 1004698 dwelling units (DUs) and 562840 DUs respectively

for all India. In so far as Odisha is concerned as on 1.4.2013, 6 projects comprising total project cost of Rs. 74.62 crores under BSUP and 38 projects comprising total project cost of Rs. 289.50 crores under IHSDP have been approved for construction/up-gradation of 2508 dwelling units (DUs) and 13097 DUs respectively. The State/UT-wise list is given in Statement-I (*See below*).

- (ii) In pursuance of the Government's vision of creating a Slum-free India, 'Rajiv Awas Yojana' (RAY) was launched on 02.06.2011. The preparatory and pilot phase of RAY which is for a period of 2 years till June, 2013, is currently under implementation. 42 Pilot Projects have been sanctioned under RAY, details are given in Statement-II (*See below*).
- (iii) The Affordable Housing in Partnership Scheme, which is intended to encourage public private partnerships for the creation of affordable housing stock, is dovetailed with RAY. Under this scheme Central Assistance will be provided at the rate of Rs. 50,000 per unit of affordable dwelling unit or 25% of the cost of all civic infrastructure (external and internal), whichever is lower. Details so far under the Affordable Housing in Partnership Scheme are given in Statement-III (*See below*).

**Statement-I***JNNURM: Combined Physical Progress**(BSUP and IHSDP Components)**Since 2005*

Sl. No.	Name of the State	No. of Projects Approved			Project Cost Approved (Rs. in crore)			Dwelling Units Sanctioned			Dwelling Units at various stages of completion		
		BSUP	IHSDP	Total	BSUP	IHSDP	Total	BSUP	IHSDP	Total	BSUP	IHSDP	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andaman and Nicobar Islands		2	2		15.15	15.15	0	40	40	0	0	0
2.	Andhra Pradesh	39	74	113	3559.51	1003.53	4563.03	139854	39914	179768	128142	38378	166520
3.	Arunachal Pradesh	4	1	5	66.81	9.95	76.76	1092	176	1268	612	80	692
4.	Assam	2	16	18	108.44	84.99	193.43	2260	8668	10928	2260	1911	4171
5.	Bihar	18	32	50	709.99	757.89	1467.87	22372	28623	50995	480	5967	6447
6.	Chandigarh (UT)	4		4	1033.03		1033.03	25728	0	25728	12736	0	12736
7.	Chhattisgarh	10	18	28	461.50	225.60	687.10	19474	17922	37396	13250	13382	26632

1	2	3	4	5	6	7	8	9	10	11	12	13	14
8.	Dadra and Nagar Haveli		2	2		5.74	5.74	0	144	144	0	0	0
9.	Daman and Diu		1	1		0.69	0.69	0	16	16	0	16	16
10.	Delhi	17		17	3244.98		3244.98	67784	0	67784	60584	0	60584
11.	Goa	1	1	2	10.22	4.10	14.32	155	70	225	0	0	0
12.	Gujarat	27	44	71	2067.09	425.71	2492.81	113488	26002	139490	94442	8014	102456
13.	Haryana	2	25	27	64.23	303.98	368.20	3248	15675	18923	3248	9295	12543
14.	Himachal Pradesh	2	9	11	24.01	75.11	99.11	636	2043	2679	176	456	632
15.	Jammu and Kashmir	5	50	55	162.39	147.60	310.00	6677	7623	14300	987	4786	5773
16.	Jharkhand	14	10	24	530.38	217.93	748.31	16724	11544	28268	1233	3255	4488
17.	Karnataka	19	34	53	854.64	410.30	1264.94	28288	17237	45525	23485	16491	39976
18.	Kerala	7	53	60	343.67	273.32	616.98	23577	26205	49782	16414	17985	34399
19.	Lakshadweep			0			0.00	0	0	0	0	0	0
20.	Madhya Pradesh	22	56	78	705.08	376.28	1081.36	41446	22998	64444	28443	9973	38416
21.	Maharashtra	62	127	189	5837.94	2558.70	8396.64	140736	109612	250348	82187	43438	125625

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22. Manipur	1	7	8	51.23	70.21	121.44	1250	4214	5464	1250	2829	4079
23. Meghalaya	3	3	6	51.74	41.48	93.22	768	912	1680	648	448	1096
24. Mizoram	3	11	14	91.02	56.07	147.10	1096	2550	3646	1096	1950	3046
25. Nagaland	1	4	5	133.08	101.86	234.94	3504	3431	6935	1512	720	2232
26. Odisha	6	38	44	74.62	289.50	364.12	2508	13097	15605	2006	9121	11127
27. Puducherry	3	1	4	135.98	17.03	153.01	2964	432	3396	1269	216	1485
28. Punjab	4	16	20	168.86	340.12	508.98	7376	10911	18287	5152	4396	9548
29. Rajasthan	3	67	70	289.21	1046.61	1335.82	11151	46437	57588	6956	26629	33585
30. Sikkim	3	1	4	33.58	19.91	53.49	254	39	293	198	39	237
31. Tamil Nadu	51	94	145	2334.28	566.11	2900.39	92272	37715	129987	68392	32514	100906
32. Tripura	1	5	6	16.73	43.64	60.37	256	3115	3371	256	2615	2871
33. Uttar Pradesh	68	164	232	2353.80	1325.10	3678.89	68217	47399	115616	47895	36805	84700
34. Uttarakhand	11	22	33	75.32	177.55	252.88	1610	5410	7020	539	3479	4018
35. West Bengal	112	95	207	4177.04	944.36	5121.40	157933	52666	210599	104319	46068	150387
GRAND TOTAL:	525	1083	1608	29770.38	11936.141	41706.52	1004698	562840	1567538	710167	341256	1051423

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**Statement-II***Status under Rajiv Awas Yojana (RAY)*

(Rs. in lakh)

Sl. No.	State	City	Name of the Project	Year of release	Total Project Cost	1st instalment of Central Govt. Share released as ACA	Number of Dwelling Units
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	Hyderabad	DPR of Kesava Nagar Slum; <i>In-situ</i> redevelopment, GHMC under RAY pilot project	2011-12	5874.59	741.59	1198
		Vijaywada	DPR of Dhall Mill Area Slum under RAY (RAY Pilot project-1) in Vijaywada Municipal corporation	2012-13	2013.42	301.11	304
		Vijaywada	DPR of N.S.C. Bose Nagar in Vijaywada Municipal Corporation under RAY (RAY Pilot project-2)	2012-13	7617.57	1209.45	1413

	Visakhapa- atanam	Pilot Project for <i>in situ</i> Redevelopment at Surya Teja Nagar,	2012-13	1131.08	188.51	240	
2.	Madhya Pradesh	Indore	Pilot DPR of Identified Slums (Mahadev Nagar, Indrajeet Nagar, Anna Bhau Sathe Chikitsak Nagar -2, Nipaniya Gram Kakad, Anna Bhau Sathe Chikitsak Nagar - 1 and Rahul Gandhi Nagar (Bajrang Nagar) as per the slum Free City Plan of Indore Metropolitan Area under RAY.	2011-12	8433.55	1242.85	1463
		Jabalpur	Pilot DPR of Identified Slums (1 Behind MLB School 2 Sarra Peepar 3 Choudhari Mohall 4 Ravi Das Nagar) as per the Slum Free City Plan of Jabalpur Municipal Area under Rajiv Awas Yojana (RAY)	2011-12	3694.58	557.65	740
		Gwalior	Pilot DPR of Identified Slums (Sharma Farm 2, Sharma Farm No.1 Shanti Nagar Ward No. 21, Cancer Pahadi, Mehelgaon Ki Pahadi) as per the Slum Free City	2011-12	5715.52	842.03	934

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1	2	3	4	5	6	7	8
			Plan of Gwalior Municipal Area under RAY.				
		Sagar	Pilot DPR of Identified three Slums (Slum near Kishor Nyayalay, Slum behind Khurai Bus Stand and Kasai Basti) as per the Slum Free City Plan of SAGAR Metropolitan Area under RAY.	2011-12	3511.32	500.89	780
		Bhopal	Pilot DPR of IDENTIFIED Slums (Arjun Nagar, Jheel Nagar, Shanti Nagar and Ambedkar Nagar) for construction in Bhopal	2012-13	7399.77	1121.18	1204
3.	Kerala	Thiruvananthapuram	Pilot project for Mathipuram Colony, Vizhinjam, Thiruvananthapuram, Kerala under RAY.	2011-12	7186.94	1157.39	1032
4.	Odisha	Bhubaneswar	DPR for Rangamatia Cluster Improvement Project, Bhubaneswar, Odisha under RAY (Pilot Project)	2011-12	4476.61	606.86	1149

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		Bhubaneswar	Pilot Project for Patharbandha Slum Cluster, Bhubaneswar under RAY ( <i>in situ</i> Redevelopment), Bhubaneswar	2012-13	8539.99	1223.97	1480
		Cuttack	Pilot Project for 10 nos. Slum Clusters, in Cuttack under RAY ( <i>in situ</i> development in Cuttack)	2012-13	2583.32	359.26	865
5.	Rajasthan	Jaipur	Pilot Project for Kiran ki Dhani Slum, Jaipur, Rajasthan under RAY	2011-12	5729.2	919.9	1104
6.	Mizoram	Aizwal	Rajiv Awas Yojana Pilot Project at Zuangtui, Aizwal	2012-13	1120.01	316.34	142
7.	Chhattisgarh	Raipur	Rajiv Awas Yojana Pilot Project for <i>in-situ</i> Redevelopment and relocation at Lalganga Slum in Raipur city	2012-13	1359.95	202.93	300
8.	Uttar Pradesh	Rae Bareli	Pilot DPR for identified slums as per slum free city of Rae Bareli city under RAY	2012-13	6460.76	989.02	638
		Rampur	Pilot DPR for Magjeen Mohalla improvement project at Rampur	2012-13	1367.18	173.21	96

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1	2	3	4	5	6	7	8
9.	Tamil Nadu	Chennai	Pilot Project for Rehabilitating the Kakkanji Nagar Slum at Athipattu, Ambattur, Chennai under RAY	2012-13	8491.80	1157.46	1056
10.	Rajasthan	Bharatpur	Pilot DPR for Namak Katra Slum, Bharatpur, Rajasthan under RAY	2012-13	908.01	144.26	220
		Bikaner	Pilot DPR for Bhatto and Oddoka baas, Bikaner under RAY	2012-13	1728.04	253.50	350
		Jaipur	Pilot DPR for Sanjay Nagar Batta Basti-Phase-I, Jaipur under RAY	2012-13	9660.97	1489.87	2332
11.	Odisha	Bhubaneswar	Pilot project for Mahisakhala Slum Cluster, Bhubaneswar under Rajiv Awas Yojana ( <i>in situ</i> redevelopment)	2012-13	3532.33	505.17	760
12.	Himachal Pradesh	Shimla	Pilot DPR for Krishna Nagar slum in Shimla, Himachal Pradesh under RAY	2013-14	3399.65	920.74	300
13.	Rajasthan	Alwar	Pilot DPR for Budh Vihar, Behind Pratap School and Dholjigatta, Alwar under RAY	2013-14	8345.56	1325.93	1544

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	Ajmer	Pilot DPR for Lohar Basti site, Pasandnagar Kotra and Idgah (Chorasiya Was), Ajmer under RAY	2013-14	8511.26	1352.26	1448
	Kota	Pilot DPR for Rental to ownership housing scheme (at Mohanlal Sukhadiya Housing Scheme Extension) in Kota, under RAY.	Sanctioned on 21.12.2012	7166.58	1138.62	1528
14. Uttar Pradesh	Kanpur	Pilot DPR for Harbansh Mohal Slum Improvement project under Rajiv Awas Yojana		518.31	69.02	48
	Kanpur	Pilot DPR for Pokhar Purva Slum Improvement project under Rajiv Awas Yojana		824.76	100.45	80
	Kannauj	Pilot DPR for <i>in-situ</i> Upgradation of Shekhana and Bajariya Shekhana slums in Kannauj under Rajiv Awas Yojana		1752.57	219.16	164
	Agra	Pilot DPR for identified slums as per Slum free City plan of Agra under RAY	Sanctioned on 11.01.2013	3769.59	479.79	305

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1	2	3	4	5	6	7	8
		Rae Bareli	Pilot DPR for identified slums as per Slum free City plan of Rae Bareli City Phase-II under RAY	Sanctioned on 11.01.2013	5291.01	779.12	785
		Lucknow	Pilot DPR for <i>in-situ</i> Development of 5 Slums namely Gaur Bheet, Bharat Nagar Chamrahi, Shivlokpur, Daud Nagar and Naya Daud Nagar in Faizullahganj ward, Lucknow under RAY		2475.35	358.40	468
15.	Punjab	Batala	Pilot DPR for <i>in-situ</i> upgradation of three slums at Batala, Punjab under RAY		683.25	110.05	238
16.	Jammu and Kashmir	Leh	Pilot DPR for Leh old Town Upgradation under RAY		2221.88	593.73	369
17.	Tamil Nadu	Chennai	Pilot DPR (Phase-II) for rehabilitating (relocating) Kakkanji Nagar slum at Athipattu, Ambattur, Chennai under RAY	Sanctioned on 30.01.2013	3222.81	441.64	416
		Trichy	Pilot DPR for in-situ upgradation of Karikalan street-(Nadukondaiyam Pettai) in Trichy under RAY		1721.15	233.36	305

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18.	Punjab	Jalandhar	Pilot DPR of <i>in-situ</i> upgradation of 9 slums in Jalandhar under RAY		1259.65	205.34	442
19	Karnataka	Bangalore	Pilot DPR of construction of 900 houses including infrastructure at Sulikunte village, Sy No. 122, in Varthur Hobli, Bangalore under RAY (Relocation)		5709.62	871.67	900
		Tumkar	Pilot DPR of construction of 1200 DUs including infrastructure at Dibbur, in Tumkur under RAY (Relocation)		6996.48	1081.27	1200
		Hubli Dharwad	Pilot DPR of construction of 1072 DUs including infrastructure at Hubli-Dharwad, in Tumkur under RAY (Relocation)		6766.52	1021.93	1072
20.	Madhya Pradesh	Ujjain	Pilot DPR of Identified Slums (Harifatak Rajiv Nagar, Lohar Patti, Moti Nagar, Ekta Nagar) Ujjain under Rajiv Awas Yojana	Sanctioned on 08.03.2013	7201.74	1091.17	1196

***Statement-III******Projects under Affordable Housing in Partnership Scheme:***

A total of 11 projects of 2 States (Rajasthan and Karnataka) have been sanctioned under the Affordable Housing in partnership Scheme. The 1st installment of Rs. 3.08 crore has been released. The details of the projects are as follows:

Sl. No.	Project Name	Total Housing Units (EWS+LIG+MIG)	Total Project Cost (Rs. in lakhs)	Amount released as Ist installment under ACA (Rs. in lakhs)
1	2	3	4	5
1.	Affordable Housing Project (AHP) at Kalwar Road, Jaipur, Rajasthan	576	1769.44	26.06
2.	AHP at Narsingpura, Ajmer Road Jaipur, Rajasthan	432	1346.88	22.23
3.	AHP at Nevta-Sanganer Jaipur, Rajasthan	1072	3163.5	37.00
4.	AHP at Majestic Real Mart at Village Kalwara, Jaipur, Rajasthan	960	2977.82	45.98
5.	AHP at Shyampura Buhariya, Jaipur Rajasthan	1120	3550.56	52.03
6.	AHP at Bagaru Khurd, Ajmer Road, Jaipur, Rajasthan	400	1215.08	13.36
7.	AHP at Mukundpura, Jaipur, Rajasthan	512	1455.09	20.95
8.	AHP at Omax City Ajmer Road, Jaipur, Rajasthan	704	2047.10	24.29

1	2	3	4	5
9.	Affordable Housing in Partnership (AHP under RAY) at Valgerahalli, Phase-I, Bangalore, Karnataka	512	3255.51	48.09
10.	Affordable Housing in Partnership (AHP under RAY) at Singanayakanahalli, Yalahanka Hobli, Bangalore, Karnataka	192	922.4	3.36
11.	Affordable Housing in Partnership (AHP under RAY) at Kodathi, Varthur Hobli, Bangalore, Karnataka	288	1429.62	21.47
TOTAL:				308.14

### Centrally Sponsored Schemes in Karnataka

\*438.SHRI AAYANUR MANJUNATHA: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the role envisaged for State Governments in Centrally Sponsored Schemes (CSSs) which are implemented through panchayats;

(b) the details of Centrally Sponsored Schemes being implemented in Karnataka; and

(c) the names of the areas/districts where the schemes are under implementation in Karnataka?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): (a) and (b) The Ministry of Panchayati Raj implements Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) which is a Centrally Sponsored Scheme, through the States to strengthen the Panchayati Raj system by providing financial assistance for administrative and technical support to Gram Panchayats, infrastructure, training and capacity building of Elected Representatives, e-enablement of Panchayats etc. The other major programme implemented by the Ministry of Panchayati Raj through the States in which Panchayats have a central role, is Backward Regions Grant Fund (BRGF), a scheme of Additional Central Assistance (ACA) under which untied funds are provided to bridge the gaps in infrastructure development on the basis of plans prepared by the Panchayats.